GOVERNMENT OF INDIA HOUSING AND URBAN POVERTY ALLEVIATION LOK SABHA

UNSTARRED QUESTION NO:54 ANSWERED ON:13.03.2012 HOMELESS PEOPLE

Agarwal Shri Jai Prakash;Banerjee Shri Ambica;Bhoi Shri Sanjay;Gandhi Shri Dilip Kumar Mansukhlal;Paranjpe Shri Anand Prakash;Patel Shri Devji;Patil Shri C. R. ;Rathwa Shri Ramsinhbhai Patalbhai;Sardinha Shri Francisco

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the total number of homeless people in the country, State-wise;
- (b) the action plan and target set under 'Housing for All' programme to address this issue and the funds sanctioned/released and utilised for the purpose during each of the last three years and the current year, State-wise;
- (c) the number of houses sanctioned, constructed and allotted to homeless, urban poor including Scheduled Tribes and other weaker sections during the 11th Five Year plan, State-wise and city/town-wise;
- (d) whether the Government proposes to increase the number of homeless shelters with all the basic amenities in the country during next five year plan; and
- (e) if so, the details thereof alongwith the ratio in which it would be shared by the States and the amount likely to be spent for the purpose?

Answer

THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

- (a): The Census of India, 2001 had estimated 4,47,585 houseless households throughout the country. State-wise detail of houseless households in the country as per 2001 Census is annexed at Annexure.
- (b) & (c): There is no programme called `Housing for All1 implemented by this Ministry. No sanctions for construction of night shelters to urban homeless have been given during Eleventh Five Year Plan, as the scheme of `Night Shelter for Urban Shelterless` had been discontinued in 2005-06.
- (d) & (e): The National Advisory Council (NAC) has recommended Ministry of Housing & Urban Poverty Alleviation to launch a new scheme called the `National Programme for Urban Homeless` to provide shelter to urban homeless. However, since the proposal is at a very nascent stage and requisite approvals have not been obtained, it may not be possible to commit on its actual implementation including the total budget and funding pattern.